

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

Sub: Displaying of approved panel of nationalized banks offering highest rate of interest for investment of amounts in Fixed Deposits for the Month of APRIL-2023.

The following are the highest interest rates offered to Supreme Court of India by the empaneled nationalized banks on deposits. Any nationalized bank can offer interest rates higher than the rates given below for one or more term. On such offer being made, the nationalized bank making the offer will automatically replace the existing nationalized bank for the amount and/ or period for which the offer is made.

1) For the amount BELOW Rs. TWO CRORE :

- I) **7 to 14 days**
4.00%
- II) **15 to 29 days**
4.00%
- III) **30 to 45 days**
4.00%
- IV) **46 to 90 days**
5.25%
- V) **91 to 179 days**
5.50%
- VI) **180 to less than One year**
6.25% (180-269 days)
6.50% (270-364 days)
7.00% (200 days)
- VII) **One year less than 2 years**
7.00% (Exact 1 Yr.)
6.90% (Above 1 Yr.)
7.25% (444 days)
7.00% (599 days)
7.25% (700 days)

Contd....2/-

VIII) 2 years to less than 3 years

7.00%

7.30% (800 days)

IX) 3 years to less than 5 years

7.30% (Exact 3 Yrs.)

6.80%

X) 5 Years and above

6.70% (Upto 10 Yr.)

2) For amounts Rs. TWO CRORE upto FIVE CRORE

I) 7 to 14 days

5.90%

II) 15 to 29 days

5.90%

III) 30 to 45 days

5.90% (Exact 30 days)

6.15% (31-45 days)

IV) 46 to 90 days

6.15%

V) 91 to 179 days

6.15%

VI) 180 to less than One year

6.15% (180-210 days)

7.00% (200 days)

6.25% (211-270 days)

7.20% (271-364 days)

VII) One year less than 2 years

7.20%

- VIII) 2 years to less than 3 years
7.20% (Exact 2 Yr.)
6.50% (Above 2 Yr.)
- IX) 3 years to less than 5 years
6.00%
- X) 5 Years and above
6.00%

Dated: 13.04.2023



(Tapan Kishore Sharma)
Drawing & Disbursing Officer
Supreme Court of India


T.K. Sharma
13/4/23